

ties Act, 1955. [Placed in Library. See No. LT-45:0/70]

poration (Amendment) Bill, 1970, as passed by Rajya Sabha.

Audit Report (Commercial) 1970
Part VII

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. PARTHASARYTHY) : On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table a copy of the Audit Report (Commercial) 1970 Part-VII, under article 151(1) of the Constitution [Placed in Library. See No. LT-4531/70.]

National Co-operative Development Corporation (Amendment) Rules

SHRI JAGANNATH PAHADIA : I beg to lay on the Table a copy of the National Co-operative Development Corporation (Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 1884 in the Gazette of India dated the 14th November, 1970, under subsection (3) of section 22 of National Co-operative Development Corporation Act, 1962. [Placed in Library. See No. LT-4532/70.]

13.01 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :

"In accordance with the provisions of Rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Agricultural Refinance Corporation (Amendment) Bill, 1970, which has been passed by the Rajya Sabha at its sitting held on the 7th December, 1970."

AGRICULTURAL REFINANCE CORPORATION (AMENDMENT) BILL

As Passed by Rajya Sabha

SECRETARY : Sir, I lay on the Table of the House the Agricultural Refinance Corⁿ

JOINT COMMITTEE ON OFFICES OF PROFIT

Seventh Report

SHRI DWAIPIYAN SEN (Katwa) : Sir, I beg to present the Seventh Report of the Joint Committee on Offices of Profit.

MR. SPEAKER : You don't want to go for lunch ?

SHRI NATH PAI (Rajapur) : Unless it is your pleasure.

MR. SPEAKER : May I request Mr. Surendranath Dwivedy and Mr. Nath Pai : you may not come to my rescue anywhere in the House but when I have to control Prof. Samar Guha, you must come to my rescue.

SHRI SURENDRANATH DWIVEDY (Kendrapara) : We wanted to rescue you, therefore, we said, 'you permit him one minute' so that he can trot out whatever he wants to say.

MR. SPEAKER : He is a heart patient. I am more careful about his health.

SHRI NATH PAI : We appreciate that.

SHRI S. M. BANERJEE (Kanpur) : We want him to live a hundred years.

MR. SPEAKER : Do you think we should not care for his health ? I sincerely advise you, Prof. Samar Guha, this is not a joke. You should not get excited. You were in the hospital just the other day.... (Interruptions.) No, no, please. Please be careful about your health.

Now we adjourn for lunch to re-assemble at 2 :

13.02 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.